

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.109
C.P.(IB)/85(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

ANM Pharma Pvt Ltd

V/s

Centurion Laboratories Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant

:Mr. Bhushan Shah, Ld. Adv. a.w. Ms. Aditya Khare, Ld. Adv. & Ms. Veena Hari, Ld. Adv. i/b. Mr. Mansukhlal Hiralal & Co., Mr. Anuj K. Trivedi, Ld. Adv.

For the Respondent

:Ms. Shachi Mathur, Ld. Adv.

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 23.02.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)